GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1770 ANSWERED ON:08.03.2010 CENSUS OF BPL FAMILIES

Chauhan Shri Dara Singh;Das Gupta Shri Gurudas;Jaiswal Shri Gorakh Prasad ;Lal Shri Kirodi ;Lingam Shri P.;Paranjpe Shri Anand Prakash;Vardhan Shri Harsh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of schemes formulated for upgradation of persons living Below Poverty Line (BPL) in the country;
- (b) whether the Government is aware that there has been an increase in the number of such persons despite the said schemes in force;
- (c) if so, the reasons therefor and if not, the number of such persons brought above poverty line in each State during the last three years and the current year;
- (d) the criteria adopted for inclusion of persons in the BPL list and the details of districts identified as poverty stricken, State-wise;
- (e) whether the Government proposes to amend the said criteria and to have a fresh census of BPL families;
- (f) if so, the details thereof alongwith the methodology to be adopted for the purpose;
- (g) whether any directives have been issued to States for revising BPL list; and
- (h) if so, the details thereof and the time by which the said census is likely to be conducted?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): The Ministry of Rural Development is implementing Swarnjayanti Gram Swarozgar Yojana (SGSY), Indira Awaas Yojana (IAY), Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and Total Sanitation Campaign (TSC) for benefit of persons living Below Poverty Line (BPL) in rural areas of the country.
- (b) & (c): The Planning Commission estimates the percentage and number of persons living Below the Poverty Line (BPL) at national and state level, separately in rural and urban areas from the large sample survey on household consumer expenditure conducted by the National Sample Survey Organization (NSSO).

The two latest comparable estimates of poverty are available for the years 1993-94 and 2004-05, according to these, the number of people living below the poverty line for the country as a whole is estimated to have declined from 320.4 million (36% of the total population) in 1993-94 to 301.7 million (27.5% of the total population) in 2004-05. Accordingly it is estimated that the number of people living above the poverty line for the country as a whole increased from 570.3 million (64% of the total population) in 1993-94 to 795.4 million (72.5% of the total population) in 2004-05. The state-wise estimate of the number of people living below the poverty line in the country for 1993-94 and 2004-05 are at annexure-l&II.

(d) to (h): The Ministry of Rural Development provides financial and technical support to the States/UTs for conducting the BPL Census to identify the families living Below the Poverty Line in the rural areas who could be targeted under its programmes. The last BPL Census was conducted in 2002 using the methodology of score based ranking of rural households for which 13 socio-economic parameters were used on the recommendation of an Expert Group constituted by the Ministry of Rural Development.

The Ministry of Rural Development, on 12th August, 2008, constituted an Expert Group, which could advise the Ministry on the methodology for conducting the BPL Census for the Eleventh Five Year Plan which was chaired by Dr. N.C. Saxena. The Expert Group submitted its report on 21st August 2009. The Expert Group recommended the methodology for identification of Below Poverty Line families, which involves automatic exclusion of rural household from the BPL list, automatic inclusion in the BPL list and grading of the remaining households. The report of the Expert Group has been circulated among the States/UTs and the concerned Central Ministries for comments. It has also been posted on the Ministry's website www.rural.nic.in. The Ministry of Rural Development is in the process of finalizing the methodology to carry out next BPL Census for identification of people living Below the Poverty Line in rural areas of the country, taking into account the suggestions/comments received.

Annexure-I referred to in reply to Lok Sabha Unstarred Question No.1770 to be answered on 08.03.2010,

Number of persons living Below Poverty Line by States/UTs as per poverty estimates for 1993-94

SI. No. States/UTs No. of Persons (Lakhs) 1 Andhra Pradesh 153.97 2 Arunachal Pradesh 3.73 3 Assam 96.36 4 Bihar 493.36 5 Chhattisgarh NA 6 Delhi 15.51 7 Goa 1.91 8 Gujarat 105.19 9 Haryana 43.88 10 Himachal Pradesh 15.86 11 Jainmu & Kashmir 20.92 12 Jharkhand NA 13 Karnataka 156.45 14 Kerala 76.41 15 Madhya Pradesh 298.52 16 Maharashtra 305.22 17 Manipur 6.80 18 Meghalaya 7.38 19 Mizoram 1.94 20 Nagaland 5.05 21 Orissa 160.60 22 Punjab 25.11 23 Rajasthan 128.50 24 Sikkim 1.84 25 Tamil Nadu 202.10

26 Tripura 11.79

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27 Uttar Pradesh 604.46

28 Uttarakhand NA

29 West Bengal 254.56

30 A & N Islands 1.06

31 Chandigarh 0.80

32 Dadra & N. Haveli 0.77

33 Daman & Diu 0.18

34 Lakshadweep 0.14

35 Puducherry 3.31

All-India 3203.68
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Source:-Planning Commission

Notes

- 1. Poverty Ratio of Assam is used for Sikkim, Arunachal Pradesh, Meghalaya, Mizoram, Manipur, Nagaland and Tripura.
- 2. Poverty ratio of Tamil Nadu is used for Puducherry and A &N Islands.
- 3. Poverty ratio of Kerala is used for Lakshadweep.
- 4. Poverty ratio of Goa is used for Daman & Diu.
- 5. Urban Poverty ratio of Punjab is used for both rural and urban poverty of Chandigarh.
- 6. Poverty line of Maharashtra and expenditure distribution of Goa is used to estimate poverty ratio of Goa.
- 7. Poverty line of Maharashtra and expenditure distribution of Dadra & Nagar Haveli is used to estimate poverty ratio of Dadrar & Nagar Haveli.
- 8. Poverty ratio of HP is used for J& K for 1993-94.

Annexure-II referred to in reply to Lok Sabha Unstarred Question No.1770 to be answered on 08.03.2010

Number of persons living Below Poverty Line by States/UTs as per poverty estimates for 04-05

(Based on URP-Consumption)

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SI.No. States/UTs No. of Persons (Lakhs)

1 Andhra Pradesh 126.10

2 Arunachal Pradesh 2.03

3 Assam 55.77

4 Bihar 369.15

5 Chhattisgarh 90.96

6 Delhi 22.93

7 Goa 2.01

8 Gujarat 90.69

9 Haryana 32.10
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- 10 Himachal Pradesh 6.36
- 11 Jammu & Kashmir 5.85
- 12 Jharkhand 116.39
- 13 Karnataka 138.89
- 14 Kerala 49.60
- 15 Madhya Pradesh 249.68
- 16 Maharashtra 317.38
- 17 Manipur 3.95
- 18 Meghalaya 4.52
- 19 Mizoram 1.18
- 20 Nagaland 3.99
- 21 Orissa 178.49
- 22 Punjab 21.63
- 23 Rajasthan 134.89
- 24 Sikkim 1.14
- 25 Tamil Nadu 145.62
- 26 Tripura 6.38
- 27 Uttar Pradesh 590.03
- 28 Uttarakhand 35.96
- 29 West Bengal 208.36
- 30 A & N Islands 0.92
- 31 Chandigarh 0.74
- 32 Dadra&N. Haveli 0.84
- 33 Daman & Diu 0.21
- 34 Lakshadweep 0.11
- 35 Puducherry 2.37
- All-India 3017.20

URP consumption = Uniform Recall Period consumption in which the consumer expenditure data for all the items are collected from 30-day recall period.

Notes:

- 1. Poverty Ratio of Assam is used for Sikkim, Arunachal Pradesh, Meghalaya, Mizoram, Manipur, Nagaland and Tripura.
- 2. Poverty Line of Maharashtra and expenditure distribution of Goa is used to estimate poverty ratio of Goa.
- 3. Poverty Ratio of Tamil Nadu is used for Puducherry and A & N Island.
- 4. Urban Poverty Ratio of Punjab used for both rural and urban poverty of Chandigarh.
- 5. Poverty Line of Maharashtra and expenditure distribution of Dadra & Nagar Haveli is used to estimate poverty ratio of Dadra & Nagar Haveli.
- 6. Poverty Ratio of Goa is used for Daman & Diu.
- 7. Poverty Ratio of Kerala is used for Lakshadweep.